

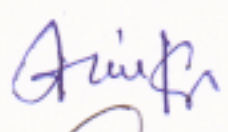
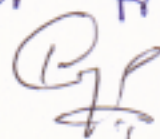
**National Company Law Tribunal**  
**Allahabad Bench**

CP NO. 149/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018.

NAME OF THE COMPANY: Dattmss Sunbeam Educomp Ltd vs. Roc

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

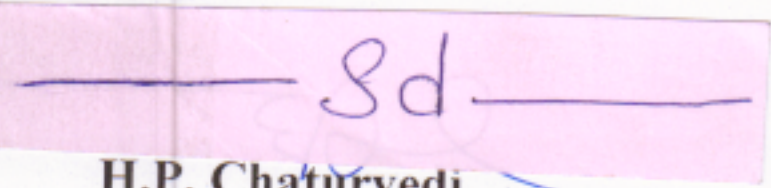
| <u>Sl. NO.</u> | <u>Name</u>      | <u>Designation</u> | <u>Representation</u> | <u>Signature</u>   |
|----------------|------------------|--------------------|-----------------------|--|
| 1.             | Anil Kumar       | PCS                | Petitioner            |   |
| 2.             | Krishna Dev Vyas | Adv.               | ROC                   |  |

**CP NO.149/ALD/2017**

Sh. Anil Kumar, PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. The Ld. PCS representing the petitioner submits that he is not proposing to file any rejoinder to the report of the ROC. Hence, the matter can be fixed for the argument, since the Court is preoccupied in some other case. Therefore, the case is adjourned for argument on 9<sup>th</sup> February, 2018.

**Dated:12.01.2018**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
**H.P. Chaturvedi,**  
**Member (Judicial)**